

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:740
ANSWERED ON:06.12.2004
DISPOSAL OF DAMAGED FOODGRAIN
Baitha Shri Kailash;Singh Shri Prabhunath

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) total quantity of damaged foodgrain disposed by FCI during the last three years;
- (b) whether such damaged foodgrain was issued to State owned Departments/Agencies in violation of set procedures;
- (c) if so, the details of such agencies alongwith the quantity received by them and reasons therefor;
- (d) whether these agencies resold these stocks in open market at higher price;
- (e) if so, whether the Government propose to constitute any enquiry of illegal sale of damaged foodgrain; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The quantity of damaged foodgrains disposed of by the FCI during the last three years, years-wise, was as under:-

Year Quantity(in lakh MT)

2001-02	1.17
2002-03	2.01
2003-04	1.74

Total 4.92

- (b): No, Sir.
- (c): Does not arise.
- (d): No, Sir.
- (e) & (f): Do not arise.